NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY MEMBER (TECHNICL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

CA (CAA) No.194/230/HDB/2017
VITP Private Limited
VITP Private Limited
230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.H. Rajesh Kumar, learned counsel for the Petitioner.

Post the case on 05.01.2018 for final hearing.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)